

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).745/2006

STATE OF U.P. & ANR. ETC.

Petitioner(s)

VERSUS

STATE OF GOVT. OF NCT OF DELHI & ANR.ET5

Respondent(s)

(With office report)

Date: 15/12/2006 This Petition was called on for hearing today.

For Petitioner(s) Ms. Indu Sharma,Adv.

For Respondent(s) Mr. Nikhil Nayyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

List the matter before the Hon'ble Court as this matter falls under

complete category as per Office Order dated 2.8.2006.

(B. Sudheendra Kumar)

Registrar